

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 589/2017 in
O.A. No. 1828/2014

The 14th day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

1. Bal Ram s/o Sh. Bachi Ram
(aged about 56 years)
Mazdoor, Group 'D'
R/o 52/16, Kabul Line,
Delhi Cantt.-110010.
2. Ram Rattan s/o Sh. Shiv Lal
(aged about 56 years)
Mazdoor, Group 'D'
R/o RFZ-617, Rajnagar,
New Delhi-110045.
3. Bachhu s/o Sh. Har Chand
(aged about 58 years)
Mazdoor, Group 'D'
R/o RFZ-WZ-563, Naraina,
New Delhi-55.
4. Balbir Singh s/o Sh. Kishan
(aged about 58 years)
Mazdoor, Group 'D'
R/o RZ-234/5D Block,
Sagarpur, New Delhi-45.
5. Kishan Lal s/o Sh. Dhana Ram
(aged about 56 years)
Mazdoor, Group 'D'
R/o RZ-WZ-126, Raj Nagar-II,
New Delhi – 45.
6. R.K. Anand s/o Sh. Babu Lal
(aged about 46 years)
Mazdoor, Group 'D'
R/o G 45/4, Kabul Line,
Delhi Cantt-10.

7. Satya Prakash s/o Sh. Om Prakash
(aged about 50 years)
Mazdoor, Group 'D'
R/o G45/4, Kabul Line,
Delhi Cantt.-10.
8. Mahavir Singh s/o Sh. Tota Ram
(aged about 50 years)
Mazdoor, Group 'D'
R/o WZ-614, Naga Raya,
New Delhi- 46.
9. Panni Lal s/o Sh. Lal Singh
(aged about 48 years)
Mazdoor, Group 'D'
R/o 45, Poultri Farm No.4,
Delhi Cantt – 110 010. .. Petitioners

(By Advocate: Shri Ranjit Singh)

Versus

1. Shri Bipin Puri,
Lt. General,
Director General of Medical Services
(DGMS)(Army) Headquarters,
'L' Block, New Delhi – 110 001.
2. Shri Manu Arora,
Maj General,
Commandant,
Base Hospital, Delhi Cantt
New Delhi – 110 010. .. Respondents

(By Advocate: Shri Subhash Gosain)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /